GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3077 ANSWERED ON:07.08.2015 ICPS Mahajan Smt. Poonam

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the total number of special homes and observation homes in the country, State/UT-wise;
- (b) whether the teenagers after attaining the age of 18 are finding it difficult to obtain identity proofs such as passport, Aadhar card, driving license after their release from special homes and observation homes for juvenile who were in conflict with the law under the Integrated Child Protections Scheme(ICPS);
- (c) if so, the details thereof and the reaction of the Government thereof;
- (d) whether there are provisions for identity proofs in after-care programme run by the District Child Protection Society (DCPS) for those children who live institutional care;
- (e) if so, the details thereof; and
- (f) the corrective measures taken by the government to ensure timely availability of identity proofs for such children?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

- (a): The State/UT-wise details of special homes and observation homes in the country, is Annexed.
- (b) & (c): The Ministry of Women and Child Development has taken up the matter with the Unique Identification Authority of India (UIDAI) to provide Aadhaar Cards to children above the age of five years who are staying in Government or Non-Government Organisations run child care institutions that are provided financial support under Integrated Child Protection Scheme (ICPS).
- (d) & (e): No, Madam.
- (f): Does not arise
